

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.11.2019

ORDER NO. 242 of 2019

Hon'ble President is pleased to modify the roster order no. 81 of 2019 for CESTAT, Bangalore for the period from **16/12/2019 to 20/12/2019** as follows.

COURT	PERIOD	WORK ASSIGNED
Sh. S. S. Garg, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From 16/12/2019 to 20/12/2019	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of the Division Bench is un-available, the other Member of the Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)
Registrar

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Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.11.2019

ORDER NO. 243 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 59/2019 for CESTAT, Hyderabad for the period from **16.12.2019 to 19.12.2019** as follows.

COURT	PERIOD	WORK ASSIGNED
Ms. Sulekha Beevi, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	From 16.12.2019 to 19.12.2019	Customs, Excise and Service Tax Division Bench matters

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

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15/11/19
Dy. Registrar